

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA-4526/2014

**New Delhi, this the 08<sup>th</sup> day of September, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Raghvendra Singh,  
Food Hygiene Beldar, age 36 yrs.  
S/o Sh. Giving Singh,  
R/o A-17, MCD Flats,  
Medical Complex,  
Gulabi Bagh, Delhi-110007

(none present)

## Versus

1. South Delhi Municipal Corporation  
Through its Commissioner,  
Civil Centre, JLN Marg,  
Minto Road, New Delhi-110002.
2. Dy. Commissioner, West Zone,  
South Delhi Municipal Corporation  
Civil Centre, JLN Marg,  
Minto Road, New Delhi-110002.
3. Dy. Law Officer (Vig.)  
South Delhi Municipal Corporation,  
Civil Centre, JLN Marg,  
Minto Road, New Delhi-110002. ....

Respondents

(through Sh. R.K. Jain)

## ORDER (ORAL)

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

None for the applicant. It is seen that the applicant has not appeared in this case on last two dates as well. It therefore appears that he is no longer interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/